

**CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001**  
**Tel : 23753915/ Fax : 23753920**

No.: 2/7(13)/2009/Policy (Trans-Pricing)/CERC

Date: 01<sup>st</sup> July, 2009

Dear Sir/Madam,

**Sub : Oral Hearing on ‘CERC Approach Paper on Formulating Pricing Methodology for Inter-State Transmission’.**

The Tariff Policy notified by the Central Government under the provisions of the Electricity Act, 2003 requires the CERC to develop the national transmission tariff framework which should be sensitive to distance, direction and related to quantum of power flow. Accordingly, CERC has prepared an approach paper on formulating pricing methodology for inter-state transmission. This paper was circulated on 15<sup>th</sup> May, 2009 for inviting comments/suggestions/objections.

2. It has been decided by the Commission to hold oral hearing on the above subject on 29<sup>th</sup> July, 2009 as per details given below :-

<b>Date</b>	<b>Venue</b>	<b>Timing</b>	<b>Invitees</b>
<b>29.07.2009 (Wednesday)</b>	“CERC COURT ROOM” (Fourth Floor) Chanderlok Building, 36, Janpath New Delhi.	<b>From 1000 Hrs. to 1300 Hrs.</b>  <b>and</b>  <b>From 1400 Hrs. to 1700 Hrs.</b>	Representatives of Central / State Governments / State Utilities / CPSUs / Trading Licensees / IEX Power Exchange / Individual Experts / NGOs / IPPs / Financial Institutions / Consultancy Firms

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at just and fair conclusions on the different issues at stake. I would, therefore, request you to attend the hearing on **29<sup>th</sup> July, 2009** or detail a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of proposed participant(s) from your organization may please be communicated to the undersigned **latest by 18.07.2009**. Please also let us know if you/your organization propose to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 15 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Yours faithfully,

**Sd/-**  
**(Alok Kumar)**  
**Secretary**